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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 219/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Private Limited
NAME OF THE PETITIONER(S)	Intelligent Learning System Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C-SHILPA	ADV	cskilpatsa@gmail.com 9985183500	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms.Shilpa, learned counsel for the Petitioner, she has also filed a memo dated 06.12.2017, by seeking interim prayer, so as to consider the facts of the case. We direct the ROC to accept all the pending returns upto 31.03.2017 within a period of two weeks. Registrar of Companies is also directed to furnish his report well before the next date of hearing. Post the case on 16.01.2018.



**Member (Technical)**



**Member (Judicial)**